

और वास्तविकता भी यही है, इसलिये उस जिले की स्कीमों में इतनी देर करने से क्या पूरे जिले के पूरे भाग को हानि नहीं होगी ? यदि हाँ, तो सेंट्रल गवर्नमेंट इस स्कीम को पूरा करने के बारे में पंजाब गवर्नमेंट को इस प्रकार का संकेत क्यों नहीं देती ?

Shri Hathi: The Central Government does not start any scheme. What the Central Government does is to examine the scheme as submitted by the various States. If it is found that it is technically sound, if the State wants it to be included in the Plan, it goes to the technical committee of the Planning Commission and when it approves it is included in the Plan. To start work is for the State Government. The inclusion is for the Planning Commission. But, as I mentioned, it is not included because the scheme is not in a way complete. They have submitted a canal scheme but there are points to be determined in regard to that scheme: actual sources of water, from which of the sources water has to be utilised, from where, etc.

श्री सिंहासन सिंह : on a point of order. इस भवन का कन्वेंशन यह रहा है, कि हिन्दी का सवाल हो तो जवाब भी हिन्दी में दिया जाता है, लेकिन यहाँ पर अंग्रेजी में जवाब दिया जा रहा है।

अध्यक्ष महोदय : पूरी तरह ऐसा नहीं हो सकता।

Shri P. R. Patel: May I know whether the Punjab Government has had any help in the matter?

Shri Hathi: The question of help would only arise when it is included in the Plan and the work has to be taken up.

Shri Kamal Singh: How much amount is the Punjab Government intending to spend on this scheme?

Shri Hathi: The question of spending does not yet arise; it will not arise

until it has been included in the Plan. It is still in the stage of investigation; it has not yet been examined by the technical committee of the Planning Commission.

Shri Kamal Singh: What is the estimated cost of this Plan?

Shri Hathi: About five crores of rupees.

Sardar Iqbal Singh: In view of the different assurances given in this House by the different Ministers—Shri Kidwai, the present Food Minister—and in view of the fact that this problem is being discussed every year, in every session, may I know whether the Central Government has asked the Punjab Government to do something about this?

Shri Hathi: The Punjab Government has prepared a scheme; there is no question of asking them to prepare a scheme.

Shri Jadhav: May I know whether it is likely to be included in the Third Plan?

Shri Hathi: I cannot say today; I hope it will be included.

Tinnevely-Cape Comorin Rail Link.

*1495. **Shri Thanulingam Nadar:** Will the Minister of Railways be pleased to state:

(a) whether any survey of the Tinnevely-Cape Comorin Railway line in the Madras State has been done;

(b) if so, when and with what result; and

(c) whether a copy of the survey report will be laid on the Table?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). A Traffic survey was sanctioned in 1955. The survey report is under compilation and has not been received as yet.

(c) Does not arise.

Shri Thanulingam Nadar: May I know whether the Government proposes to conduct an engineering survey as early as possible?

Shri S. V. Ramaswamy: At present, as I said, the traffic survey report is being compiled. That was for the line connecting Tinnevely with Trivandrum with a branch line from Nagercoil to the Cape Comorin. Subsequently, it was considered necessary that the traffic prospects and financial implications of the following six alternatives should be assessed separately: Trivandrum-Nagercoil; Trivandrum-Nagercoil-Cape Comorin; Tinnevely-Nagercoil; Tinnevely-Nagercoil-Cape Comorin; Tinnevely-Nagercoil-Trivandrum; Trivandrum-Nagercoil-Tinnevely with a branch line from Nagercoil to Cape Comorin.

Shri Thirumala Rao: May I ask the hon. Minister to explain it with a map?..... (Interruptions).

Shri S. V. Ramaswamy: I have got the map before me; the hon. Members can see it; these reports are expected.

Shri Thanulingam Nadar: When will the Government take a decision on any one of these lines?

Shri S. V. Ramaswamy: As soon as the reports are received and properly considered, a decision will be taken.

Shri Ramanathan Chettiar: What is the total cost of the scheme and is there any possibility of the scheme being included in the Second Plan?

Shri S. V. Ramaswamy: As regards the cost, even the assessment reports have not been received. With regard to the inclusion in the Second Plan, there is no chance.

Shri Thanu Pillai: When was the report submitted by the Traffic Survey Committee and how long would it take the Government to finalise its consideration?

Shri S. V. Ramaswamy: The traffic survey has been made but the survey report is being completed.

Shri Tangamani: In view of the fact that one whole district is not connected by the railways in Madras State, may I know whether this question of linking Tinnevely district with Kanyakumari district will be considered during the Second Plan?

Shri S. V. Ramaswamy: Sir, as I said, there are limitations: men, money and materials.

Shri Thanu Pillai: Normally the plan projects included in the First Plan are finalised at least in the Second Plan. In the case of Tinnevely-Cape Comorin, the first proposal was made in 1914 and this Government took it up in 1954. The report is not yet ready in 1958. When on earth will we get this railway completed?

Shri S. V. Ramaswamy: In due course.

Robbery in Train

*1496. **Shri Tangamani:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that passengers travelling by Kanpur-Etawah shuttle train in Northern Railway were robbed near the Bharthana Railway Station on the night of 20th August, 1958;

(b) if so, value of articles lost;

(c) the steps taken to apprehend the culprits; and

(d) what measures have been taken to make this area safe for travel?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes. Passengers travelling in a III Class compartment were robbed between railway stations Samhon and Bharthana at 21.30 hrs. on 16-8-1958.

(b) Articles and cash worth Rs. 137|10| were lost, out of which articles and cash Rs. 102|4|- in value have been subsequently recovered.